

proposal for creation of additional administrative posts has not been made at the cost of the scientific support required by the Institute. The administrative posts are essential to give administrative support to the scientists so that their research programmes are carried out with efficiency and speed.

Exorbitant Rents

*280 SHRI R KOLANTHAIVELU Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether Government are aware of the sky high rents charged for houses in urban centres making it impossible for common man to have a roof above his head,

(b) particulars of any plan for rent control and

(c) particulars of any plan to construct barracks or dormitories for relieving the common man of his struggle for accommodation at reasonable rates?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) and (b) Rent control is a State subject. Most of the States have Rent Control Legislation to have a check on the rents.

(c) Housing schemes like Low Income Group Housing Scheme, Middle Income Group Housing Scheme, Rental Housing Scheme for State Government employees etc. have been formulated by the Central Government for implementation by the State Governments with a view to help the common man in his struggle for accommodation at reasonable rates.

Central Assistance to States for Irrigation Projects

*281 SHRI PARMANAND GOVINDJIWALA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to lay a statement showing

(a) how much central advance plan assistance is provided to the States during the years 1975-76, 1976-77 and 1977-78 in respect of irrigation projects,

(b) whether it is a fact that the State of MP has received minimum central aid in comparison to the other States in this respect

(c) whether it is also a fact that most of the irrigation projects of MP State are inter State projects and the whole country is being benefited by these projects and

(d) in view of the above fact whether the Government are considering to take entire financial responsibility of such inter State Projects?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) (a) and (b) Advance Plan assistance provided to the States to accelerate the progress of selected irrigation projects during 1975-76, 1976-77 and 1977-78 is given in the attached Statement.

Advance Plan assistance is provided for selected projects after assessing the requirement of funds in addition to the States' own outlays to ensure speedy execution taking into account the capability of the States to spend the additional outlays usefully and possibility for accelerating realisation of benefits from the project.

(c) Most of the major and medium irrigation projects under construction in Madhya Pradesh, benefit areas in the States. There is only one on-going inter-State project, viz., Chambal

